Council of Agricultural Research was printed in October 1975 and circulated to Members of Parliament in May, 1976; and

(b) if so, what are the reasons for the delay in publication and circulation of the report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir, there was delay in the submission of the annual report of the ICAR for the year 1972-73 to the Parliament-The annual report was laid on the Table of the Rajya Sabha on 2-4-1976,

(b) The delay in the submission of the report to Parliament was mainly due to the late receipt of the audited accounts and Audit Certificate from the A. G., C. W. & M., which form "an integral'part of the report. The audited accounts were received in the first week of December, 1974. Then some time was taken in editing the report. Some more time was taken in the printing of the report. The English version of the report was received from the Press on 30-12-1975 and the Hindi version on 27-1-1976.

### Report of Working Group on problems of displaced persons

\*344. SHRIMATI SAVITA BEHEN: Will the Minister of SUPPLY AND RE-HABILITATION be pleased to refer to the reply to Starred Question 347 given in the Rajya Sabha on the 24th March, 1976 and state:

- (a) whether Government have considered the recommendations of the working group for settling residual problems of displaced persons from erstwhile East Pakistan; and
- (b) if so, what decision has been taken by Government thereon?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI RAM NIWAS MIRDHA): (a) and (b) The report of the Working Group on Residual Problems of Rehabilitation in West Bengal is at present under consideration of the Government.

### Problems of Resettlement Colonies in Delhi across Jamuna

\*345. SHRI PIARELAL KUREEL URF
PIARELAL TALIB : SHRT
IBRAHIM KALANIYA : SHRI
JAGDISH JOSHI : SHRI KALP
NATH RAI : SHRI
KHURSHEED . ALAM
KHAN :

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that the Chief Executive Councillor Delhi along with three Executive Councillors recently visited resettlement colonics across Jamuna;
- (b) whether it is a fact that the residents of these colonies brought to their notice the problems that they were facing; and
- (c) if so, what action has been taken io solve their problems before the forthcoming monsoon?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAMAIAH): (a) and (b) Yes, Sir.

(c) Efforts are being made to solve the problems at the earliest. However, it is difficult to say whether work will be completed before the forthcoming monsoon season.

## Task force to look into the problems of Shahjebanabad, Delhi

\*346. SHRI ANAND NARAIN MULLA :

SHRI IBRAHIM KALANIYA: SHRI JAGDISH JOSHI :

SHRI KHURSHEED ALAM KHAN.

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that the Delhi Administration has set up a Task Force to look into the problems of Shahjehanabad, the walled city of Delhi;
- (b) if so, what are the terms of reference of the Task Force and what is the number of meetings held so far by it;

- (c) what are the recommendations, if any, made by the Task Force so far and what action the Administration has taken thereon; and
- (d) whether any seminar was held in February, 1975 on the problems of Shahjahaaabad; if so, whether the recommendations made thereat have been or are proposed to be considered by the Task Force?

THE MINISTER OF |WORKS AND HOUSING (SHRI K.RAGU RAMAIAH): (a) to (d) A statement is laid on the Table of the House.

#### Statement

- (a) Yes, Sir.
- (b) The Task Force has been set up to identify the more pressing problems of Shahjahanabad (Walled City) and to advise the concerned authorities for taking appropriate action to solve them.

Two meetings of the Task Force have been held so far.

(c) The Task Force has recommended:
(i) shifting of Cycle Market from Esplanade Road to Jhandewalan; (ii) Removal of dairies from the walled city and their relocation in "ghosi colonics"; (iii) removal of petty traders, hawkers from foot path and construction of kiosks for them; (iv) redevelopment of Delhi Gate and Ajmeri Gate Plan on priority basis; (v) provision of alternative sites to the shopkeepers near Jama Masjid; and (vi) implementation of Road Operatio Plan prepared by the Road Researc Institute.

The Cycle Market has already been shifted to Jhandewalan. Some of the dairies have been shifted and some footpath hawkers have been provided with kiosks. Other recommendations of the Task Force are being looked into by the concerned officers.

(d) A Seminar was held on redevelop ment of Shahjahanabad in 1975. The conclusions and recommendations of the Seminar are being examined by an Interministerial Panel set up by this Ministry. The Task Force is concerned with matters mentioned in para (b) above.

# Central Assistance for implementing prohibition programme

\*347. SHRI KRISHNARAO NARAYAN DHULAP:

#### SHR1 GULABRAO PATIL:

Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the Central Government have issued any guidelines to the State Governments to adopt a phased programme of prohibition in the States;
- (b) if so, what are the details in this "regard; and
- (c) whetiier Government propose to give assistance to the State Governments for implementing the scheme for total prohibition in the States?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) The Government of India have issued guidelines to the State Governments incorporating the decision regarding the observance of a minimum programme with a view to reducing the consumption of alcoholic beverages and preparing the ground for the introduction of eventual prohibition, beginning from the Gandhi Jayanti Day in 1975. The details of this programme may kindly be seen in the Annual Report of the jDepart-ment of Social Welfare for the year 1975-76 at pages 28-29. The guidelines issued are furnished in Annexure XIV of the abovementioned Report.

(c) No such proposal is under consideration at present.

### 'Inadequate staff in the Ayurvedic unit of C.G.H.S, dispensary in Delhi Cantt.

- \*348. SHRI SYED AHMAD HASHMI: Wilt the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether it is a fact that only one vaid and a pharmacist-ci/m-clerk is attached to the ayurvedic unit functioning in the C.G.H.S. dispensary in Delhi Cantt.;